

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SURESH KUMAR KAIT,  
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VIVEK JAIN

ON THE 7<sup>th</sup> OF APRIL, 2025

WRIT APPEAL No. 668 of 2025

*JAGDISH TIWARI*

*Versus*

*THE STATE OF MADHYA PRADESH AND OTHERS*

.....  
Appearance:

*Shri Abhishek Pandey - Advocate for the petitioner.*

.....  
WITH

WRIT APPEAL No. 678 of 2025

*MAN SINGH SENGAR*

*Versus*

*THE STATE OF MADHYA PRADESH AND OTHERS*

.....  
Appearance:

*Shri Abhishek Pandey - Advocate for the petitioner.*

.....  
WRIT APPEAL No. 682 of 2025

*VIJAY RAI*

*Versus*

*THE STATE OF MADHYA PRADESH AND OTHERS*

.....  
Appearance:

*Shri Abhishek Pandey - Advocate for the petitioner.*

.....  
ORDER

*Per. Hon'ble Shri Justice Suresh Kumar Kait, Chief Justice*

Counsel for the appellant prays for withdrawal of the present writ

appeal with liberty to file proper constituted appeal.

Accordingly, writ appeal is permitted to be withdrawn with aforesaid liberty.

**(SURESH KUMAR KAIT)**  
**CHIEF JUSTICE**

**(VIVEK JAIN)**  
**JUDGE**

MISHRA